HIGH COURT OF JAMMU AND KASHMIR (Office of the Registrar General at Srinagar)

ORDER

923 Dated 16-10-2018.

The following Judicial Officers are hereby nominated for attending the "One Day Training Programme for Judicial Officers and Doctors on Handling Survivors/Accused of Sexual Violence cases at Hospitals" scheduled to be held on 20th at J&K, State Judicial Academy, Mominabad 2018 October, Srinagar:-

- 1) Sh. Naseer Ahmad Dar, Ist. Addl. Sessions Judge, Srinagar;
- 2) Ms. Jeema Bashir, Ist. Addl. Sessions Judge, Baramulla;
- 3) Ms. Shazia Tabasum, Addl. Sessions Judge, Sopore;
- 4) Sh.Ritesh Dubey, Addl.Sessions Judge, Pulwama;
- 5) Ms. Masrat Roohi, Chief Judicial Magistrate, Sopore;
- 6) Ms. Sudesh Sharma, Passanger Tax Magistrate, Srinagar;
- 7) Sh. Mehraj-ud-Din Sofi, Chief Judicial Magistrate, Ganderbal;
- 8) Sh. Abdul Bari, Ist. Addl. Munsiff/JMIC, Srinagar;
- 9) Ms.Rafia Hassan, Munsiff/JMIC, Dooru;
- 10) Ms. Fozia Paul, Munsiff/JMIC, Pampore.

All the nominated officers shall report at J&K, State Judicial Academy, Mominabad Srinagar on 20th October, 2018 at 8.30 AM sharp.

By Order.

No: 40944-49/30ated: 16-10-2018

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K,

2. Secretary to Hon'ble Mr. Justice Alok Aradhe (Hon'ble Chairman of the Committee constituted for J&K, State Judicial Academy)

Secretary to Hon'ble Mr.Justice M.K.Hanjura (Hon'ble Member of the Committee constituted for J&K, State Judicial Academy)for information of their Lordships.

4. Director, J&K State Judicial Academy, Srinagar for information and with the request to inform all the nominated Judicial Officers accordingly.

5. Principal District & Sessions Judge Srinagar/Baramulla/Pulwama/ Ganderbal/ Anantnag.

....for information and further n/a.

CPC, e-Courts, High Court of J&K, Srinagar for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.